
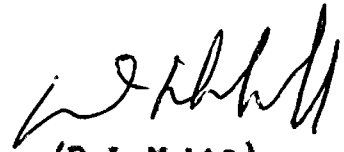


**C. A. T. Bench, JAIPUR**

Date of Order	Orders MP 427 /93
<p>17.9.1993</p> <p><i>Copy Recd Haw 28/9/93</i></p>	<p>Mr.S.K.Jain - counsel for petitioner/applicant Mr.N.K.Jain - counsel for respondents.</p> <p>Heard the learned counsel for the parties. The M.P. for amendment of the O.A. is allowed. The counsel for the applicant should file the amended O.A. within a period of 3 weeks failing which the application for amendment shall stand dismissed. The M.P. stands disposed of.</p> <div data-bbox="446 894 687 1083"> (O.P.Sharma) Member(A)</div> <div data-bbox="1065 869 1406 1083"> (D.L.Mehta) Vice Chairman.</div> <hr/> <p><i>Copy sent to the app. cell on vide 6584</i></p> <p><i>28/9/93</i></p> <p><i>J</i></p>